

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**20. IA 4423/2023 In C.P.(IB)-194(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

**NAME OF THE PARTIES: Venkataraman Jayagopal**  
**IN THE MATTER OF**  
**Siemens Financial Services Private**  
**Limited**  
**V/s**  
**Anju Vijay Lilaramani**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016 &  
Rule 11 of NCLT, 2016**

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**ORDER**

Adv. Atul Madhavan appeared for IRP. Adv. Narpat Singh appeared for the Financial Creditor. Adv. Prashant Katara appeared for the Respondent/Personal Guarantor. The matter could not be taken up due to paucity of time. List the matter on **25.06.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

19.04.2024  
Sushil

**Sd/-**

**LAKSHMI GURUNG**  
**Member (Judicial)**